

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

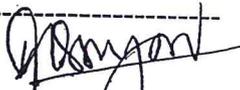
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/192/2016  
NAME OF THE PETITIONER(S) : S.Devaraj & Another  
NAME OF THE RESPONDENT(S) : Seventh Vision India Pvt Ltd & 14 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
1.	D. PERUMAN SARANYAN	Petitioner	
2.	R. VIDHYASHANKAR R. ASHOK KUMAR	Counsel For R 1-3, 7-10, 12-15	

**ORDER**

Counsels representing both the parties are present. Applicant in CA 36/2016 prayed for time to make submissions in regard to the maintainability of the petition. Time is enlarged at request. Put up on 24.01.2018.

sd-  
(S VIJAYARAGHAVAN)  
Member (Technical)

-sd-  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc